

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 28.01.2021 (THURSDAY)

COURT – III (VIRTUAL MODE)

PRINCIPAL BENCH

10:45 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 590 of 2020	Bank of India & Ors. Vs. Ferro Alloys Corporation Ltd. Through Bhuban Madan	Sudhir Bisla	Malak Bhatt Abhinav Vasisht-R1

For Admission (After Notice)

2.	Comp. App. (AT) (Ins) No. 813 of 2020	Logwell Logistics and Aviation Services (OPC) Pvt. Ltd. Vs. Velankani Electronics Pvt. Ltd.	Uddyam Mukherjee	Ajay Kumar M
3.	Comp. App. (AT) (Ins) No. 818 of 2020	Damodar Muddukrishna Vs. Cygilant (India) Research & Development Pvt. Ltd.	Mithun Shashank	Yugank Goel
4.	Comp. App. (AT) No. 34 of 2020	Anjana Sanghi & Ors. Vs. Gireesh Kumar Sanghi & Ors.	Anirudh Wadhwa	Yogesh Jagia-R1, R5 & R9 Rajbhushan Shinde-R10 Aayushi Khazanchi-R11 Vinod Chaurasia-IRP
5.	Comp. App. (AT) No. 209 of 2020	R.P. Casting Pvt. Ltd. Vs. Registrar of Companies, Delhi & Haryana	Ashish Middha	Easha Kadian

For Hearing

6.	Comp. App. (AT) (Ins) No. 719 of 2020	Ranjeet Singh Vs. Karan Motors Pvt. Ltd. With	S.V. Rateria	Chandra Shekhar Gupta
7.	Comp. App. (AT) (Ins) No. 721 of 2020	Shally Sati Vs. Karan Motors Pvt. Ltd. With	S.V. Rateria	Chandra Shekhar Gupta

8.	Comp. App. (AT) (Ins) No. 722 of 2020	Deepa Sati Vs. Karan Motors Pvt. Ltd. With	S.V. Rateria	Chandra Shekhar Gupta
9.	Comp. App. (AT) (Ins) No. 723 of 2020	Hansa Dutt Sati Vs. Karan Motors Pvt. Ltd. With	S.V. Rateria	Chandra Shekhar Gupta
10.	Comp. App. (AT) (Ins) No. 728 of 2020	Asha Devi Vs. Karan Motors Pvt. Ltd.	S.V. Rateria	Chandra Shekhar Gupta

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- 1. Notice Board**
- 2. Website: www.nclat.nic.in**

By the order of Hon'ble Acting Chairperson

**-sd/-
Registrar**